

NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 19.12.2017 AT 10.30 AM

CP (IB)77/6/HDB/2016
Basai Steels & Power Limited(CD)
Bharat Steel Industries (OC)
Basai Steels & Power Limited
Sec 6 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

4. 3 hupert - FOIERP - Advicate - 9986622805 - 37: HEMONY BARMA - PORP RP 981836835 AR

Heard Mr. Nitish Bandari, learned counsel for the Petitioner and Mr. Hemant Sharma, RP and Mr. G. Bhupesh, RP.

Mr.Hemant Sharma, Resolution Professional submit his report dated 07.12.2017 of 2nd CoC meeting held on 16.11.2017. Since the stipulated time of 180 days will be over on 15.01.2018, the learned RP is directed to complete the entire process of CIRP and submit his reports on or before 01.01.2018. No further adjournment will be granted by the adjudicating authority. Post the case on 04.01.2018.

MEMBER (TECHNICAL)

MEMBER (JUDICIAL)